IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
2(ND)/2014
IA-43/2023

IN THE MATTER OF:
Yoroshil Investments Pvt. Ltd. & Ors. ... **Applicant/Petitioner**

Versus

M/s. Wel Intertrade Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 397/398

Order delivered on 16.03.2023

CORAM:
SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 09.06.2023.

COURT OFFICER

Ashwani